



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/2876/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 28th May 2019.

Sub: **Permission to attend NRC hearing on 27.05.2019 at Doboka as witness.**

Ref:- Your letter No.DJKA/5885/2019 dtd. 23.05.2019.

Sir,

With reference to the above, I am directed to inform you that, you have been allowed to appear in the NRC hearing on **27.05.2019 at Binnakandi Dev Block New Building, Doboka Town near Haj Anfar ali College, Circle Doboka, Hojai at 11.00 AM.** But, as it is not an official duty and the notice has not been routed through High Court, you are directed to apply for leave for that day.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2011/2877/1 dated 28.05.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)